

SPECIAL BENCH
COURT - I

O-242

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

APPEAL/11(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	KESHAV PARASRAMKA VS CALCUTTA INVESTMENT CO LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Ms.Gauri Puri, Adv.] For R-2

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)